NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/234/2016

NAME OF THE PETITIONER(S)

: Ayoli Abdulla

NAME OF THE RESPONDENT(S)

: M/s Meezan Realtors Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Rajasekhar VK Coun

2. S. Manjula dun', Ad Y

For Ker & Lo company secretariesus

CBE

For Pethtierer Succession

ORDER

Counsel representing both the parties are present. Time extended for hearing the reply on behalf of counsel for petitioner. Put up on <u>05.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)